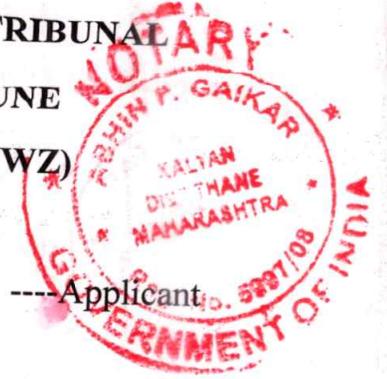


BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

Original Application No.30/2024(WZ)

Earlier LP No.10/2024(WZ)

Yogesh Harichandra Bhoir



----Applicant

Vs

Ahuja Dyeing Company & Ors

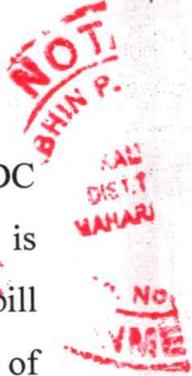
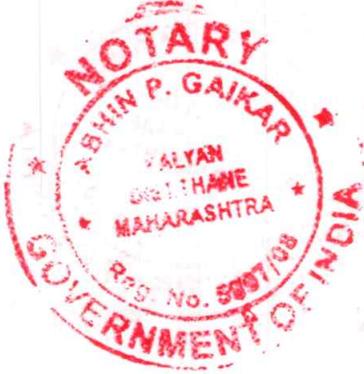
----Respondent(s)

**ADDITIONAL AFFIDAVIT ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO.2**

I, B. M. Kukade, Age-55 adult, Occupation -Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Kalyan-II, having my office address at Sidhivinayak Sankul, 3rd and 4th Floor, Near Oak Baug, Station Road, Kalyan(West), Dist : Thane, do hereby state on solemn affirmation as under:-

- 1) I am filing this Additional Affidavit in compliance of the Order dated 22/3/2024 passed by this Hon'ble Tribunal, wherein the Hon'ble NGT directed to file an additional affidavit giving clarification as to whether the respondent i.e. Aahuja Dyeing against whom the complaint was made by the applicant is the same as being referred by name M/s.Ahuja Synfab Pvt Ltd alleged to be a sister concern of M/s.K.Jips Laboratories.
- 2) I say and submit that Shri S.P. Wadhwani, Proprietor of M/s.K. Jips Laboratories vide letter dated 6/3/2024 informed that M/s.K.





Jips Laboratories is located at Plot No.B-36/1, MIDC Ambernath, Village: Vadalgaon, Ambernath, Dist: Thane is engaged in yarn Dyeing and Weaving of yarn. The electricity bill and water bill is in the name of S. P. Wadhvani and consent of MPCB is granted in the name of M/s.K. Jips Laboratories. A copy of the Renewal of Consent to Operate dated 1/6/2023 is annexed as an Annexure-I to the Report filed by the Respondent Board on 15/3/2024 before this Hon'ble Tribunal.

The Proprietor of M/s.K. Jips Laboratories further informed that M/s.Ahuja Synfab Pvt.Ltd. is a sister concern of M/s. K Jips Laboratories having business of manufacturing fabrics by weaving on power looms, having its office, factory and business situated at Bhiwandi. Copies of letter dated 6/3/2024 received from M/s.K.Jips Laboratories, Electricity Bill-February, 2024 issued by Maharashtra State Electricity Distribution Co.Ltd. in the name of M/s.S.P Wadhvani , Plot No.B-36/1, MIDC Ambernath (W), Dist: Thane and Electricity Bill -February, 2024 issued by Torrent Power Ltd. in the name of Ahuja Syn.Fab.(P) Ltd. situated at H.No.906/C, Gala : D-1, D-2, D-1/A, Shree Rajlaxmi Hi-Tech Park, Sonale, Bhiwandi-421 302 are enclosed herewith and marked as **Annexure-I, II and III respectively.**

- 3) I say and submit that it appears from the documents submitted by the Proprietor of M/s.K. Jips Laboratories that M/s.Ahuja Dyeing

is not situated at Plot No.B-36/1, MIDC Ambernath, Village :
Vadalgaon, Ambernath, Dist: Thane, as alleged by the
Complainant.

Solemnly affirmed on this 18th day of April, 2024 at Kalyan

For and on behalf of Maharashtra
Pollution Control Board,



B. M. Kukade

(B. M. Kukade)
Sub-Regional Officer, Kalyan-II



BEFORE ME

Abhin

ABHIN P GAIKAR
B.A., LL.B.
ADVOCATE & NOTARY
Mrunal Niwas, Dawadi Road,
Golavali, Tal. Kalyan, Dist. Thane.

No 2364 Date 18 APR 2024

K. JIPS LABORATORIES

Plot No. B-36/1, MIDC Vadolgaon, Ambernath (West), Dist. Thane, Pin - 421 501.

Ref. No.

Date :

Date: 06/03/2024

To,
The Regional Officer,
Maharashtra Pollution Control Board,
Kalyan.

Subject: With reference to our relation with M/s Ahuja Synfab Pvt. Ltd.

Respected Sir,

This is to inform you that M/s K. JIPS Laboratories located at Plot No. B-36/1, MIDC Ambernath, Village Vadolgaon, Ambernath, Dist-Thane. Is engaged in yarn Dyeing & Weaving of Yarn. The electricity bill and water bill come in the name of Sham Wadhvani and that the MPCB consent sanctioned to us is in the name of M/s K. JIPS Laboratories.

M/s Ahuja Synfab Pvt. Ltd. is a sister concern company having the business of manufacturing fabrics by weaving on power looms, having its office, factory and business situated in Bhiwandi. We have also attested the Light Bill copy of M/s Ahuja Synfab Pvt. Ltd.

Thanks & Regards,

K. JIPS Laboratories

For K. Jips Laboratories

S.P. Wadhvani
Proprietor



BILL OF SUPPLY FOR THE MONTH OF JAN-2024

202401254552556

GSTIN:27AAECM2933K1ZB

Website:www.mahadiscom.in

HSN CODE:27160000

KALYAN II CIRCLE - 545 ULHASNAGARI - 403 AMBARNATH-(W) - 175

Consumer No. : 021529052090

Consumer Name : M/S.S.P.WADHWANI

Address : PLOT NO.B-36/1 MIDC
AMBERNATH (W)

Village: DIST- THANE

Pin Code : 421501

BILL DATE 03/02/2024

12,87,350.00

DUE DATE 17/02/2024

IF PAID UPTO 09/02/2024

12,75,800.00

IF PAID AFTER 17/02/2024

13,07,070.00

Last Receipt No./Date: 0000169193 / 31-01-2024

Last Month Payment : 15,59,180.00

Scale / Sector : Small Scale / Private Sector

Email : ***ja.synfab@gmail.com

Mobile No. : 98*****94

Meter No : 065-04577464

Seasonal :

Load Shed Ind : INDUST

Sanctioned Load (KW): 581

Connected Load (KW) : 581.00

Urban/Rural : Urban

Express Feeder : No

Contract Demand (KVA) : 525.00

70% of Con. Demand (KVA) : 367.50

Feeder Voltage (KV) : 22

LIS Indicator :

Tariff : 155 HT-I A

old trf HT-I A

Date of Connection : 15/04/2011

Category : INDUSTRIAL

GSTIN :

Supply at : HT

Elec. Duty : 10 PART F

PAN : AABPW7904J

Prev. Highest (Mth) : FEB

Prev. Highest Bill Demand (KVA) : 420

S.D. Held Rs. : 22,64,326.61

Addl. S.D. Demanded Rs. : 0.00

MIDC Zone: OTHER

Bank Guarantee Rs. : 0

S.D. Arrears Rs. : 8,08,600.00

BILLING HISTORY

Bill Month	Units	Bill Demand(KVA)	Bill Amount
DEC-23	1,28,905	402	14,64,411
NOV-23	67,908	368	8,62,930
OCT-23	76,284	368	9,30,152
SEP-23	81,196	368	9,81,813
AUG-23	80,564	368	9,63,428
JUL-23	90,065	382	10,57,215
JUN-23	1,17,006	408	12,95,270
MAY-23	1,21,000	410	13,52,691
APR-23	1,29,461	408	14,37,776
MAR-23	1,19,540	416	13,18,050
FEB-23	1,45,608	420	15,41,742
JAN-23	1,54,588	426	16,27,699

CUSTOMER CARE Toll Free No.

1912, 1800-233-3435, 1800-212-3435

Rule & Procedure for Consumer Grievances Redressal is available at www.mahadiscom.in -> consumer portal -> CGRF

For making Energy Bill payment through RTGS/NEFT mode, use following details

- o Beneficiary Name: MSEDCL
- o Beneficiary Account Number: MSEDHT01021529052090
- o IFS Code: SBIN0008965 (fifth, sixth and seventh character is zero)
- o Name of Bank: State Bank of India
- o Name of Branch: IFB, BKC Branch-MSEDCL

Disclaimer: Please use above bank details only for payment against consumer number mentioned in beneficiary account number.

Follow us on :



• Tariff Revised w.e.f. 01.04.2023. Tariff Order is available at Mahavitaran Portal.

• Physical Bills are not served. You can view and pay bill online at portal <https://wss.mahadiscom.in/wss/wss>

• Consumer can pay bill through portal using various online modes.

• As per Income Tax provision vide section 269 ST cash receipt of Rs. 2.00 lakhs and above will not be accepted by MSEDCL against any type of payment.

• Activity: GENERAL INDUSTRY INCLUDING ADMINISTRATIVE OFFICES CANTEEN RECREATION HALL SPORTS CLUB HEALTH CLUB GYMNASIUM SWIMMING POOL LIFTS WATER PUMPS FIRE FIGHTING PUMPS and EQUIPMENTS STREET and COMMON AREA LIGHTING RESEARCH and DEVELOPMENT UNIT

Important Message :

- Consumers can pay online using Net Banking, Credit/Debit cards at <https://wss.mahadiscom.in/wss/wss> after registration.
- Submit / update your E-mail id and mobile number to Circle office for receiving prompt alerts through SMS.
- Submit / update your PAN and GSTIN to circle office with copies of PAN and GSTIN for verification.
- Special desk is operational for HT Consumers, please contact : htconsumer@mahadiscom.in for any clarification / query or grievance.
- For any payment to MSEDCL, ENSURE & INSIST for computerized receipt with unique system generated receipt number. Do not accept hand written receipt. Pay online to avoid any inconvenience.

CURRENT CONSUMPTION DETAILS

Reading Date	KWH	KVAH	RKVAH (LAG)	RKVAH (LEAD)	KW (MD)	KVA (MD)
Current 31/01/2024	656817.250	670220.900	78235.600	9830.600	37.000	39.000
Previous 31/12/2023	642820.850	655936.150	75832.050	9754.450		
Difference	13996.400	14284.750	2403.550	76.150		
Multiplying Factor	10.000	10.000	10.000	10.000	10.000	10.000
Consumption	139964.000	142847.500	24035.500	761.500	370.000	390.000
L.T. Metering	0.000	0.000	0.000	0.000	0.000	0.000
Adjustment	0.000	0.000	0.000	0.000	0.000	0.000
Assessed Consumption	0.000	0.000	0.000	0.000	0.000	0.000
Total Consumption	139964.000	142848.000	24036.000	762.000	370.000	390.000

BILLING DETAILS

Amount in Rs.

Billed Demand (KVA)	390	@ Rs.	499.00	Demand Charges	1,94,610.00	
Assessed P.F.		Avg. P.F.	0.979	Wheeling Charge @ 0.60 Rs/U	85,708.80	
Billed P.F.	0.979	L.F.	37	Energy Charges	11,59,925.76	
Consumption Type	Units	Rate	Charges Rs.	TOD Tariff EC	- 37,839.00	
Industrial	1,42,848	8.12	11,59,925.76	FAC @ 35.00 Ps./U	49,996.80	
Residential	0	6.95	0.00	Electricity Duty	1,08,930.18	
Commercial	0	12.83	0.00	Bulk Consumption Rebate	- 7,258.45	
E.D. on (Rs.)	Rate %	Amount Rs.		Tax on Sale @ 19.04 Ps./U	26,627.06	
14,52,402.36	7.50	1,08,930.18		Incremental Consumption Rebate \$\$	- 4,321.50	
0.00	16.00	0.00			0.00	
0.00	21.00	0.00		Charges For Excess Demand	0.00	
TOD Zone	Rate	Units	Demand	Charges Rs.	Tax Collection at Source	
00:00 Hrs-06:00 Hrs & 22:00 Hrs-24:00 Hrs	-1.50	50,879	376.00	-76318.50	1,463.55	
06:00Hrs-09:00Hrs & 12:00Hrs-18:00Hrs	0.00	51,926	390.00	0.00	Debit Bill Adjustment	
09:00 Hrs-12:00 Hrs	0.80	18,563	390.00	14850.40	Bill as per MERC	
18:00 Hrs-22:00 Hrs	1.10	21,481	356.00	23629.10		
Amount In Words	TWELVE LAKH EIGHTY -SEVEN THOUSAND THREE HUNDRED FIFTY ONLY				TOTAL CURRENT BILL ##	12,92,147.20
					Current Interest 31/01/2024	0.00
					Principal Arrears	- 4,798.74
					Interest Arrears	0.00
					Total Bill Amount (Rounded) Rs.	12,87,350.00
					Delay Payment Charges Rs.	19,723.04
					Amount Payable After 17/02/2024 (Amount Rounded to Nearest Rs. 10/-)	13,07,070

Signature Not Verified

Digitally signed by DS MAHARASHTRA STATE
ELECTRICITY DISTRIBUTION COMPANY LTD 3
Date: 2024.02.02 19:33:54 IST
Location: Mumbai

CONDITIONS

- The total bill amount of the bill may be remitted by a Crossed Demand Draft/Cheque drawn in favor of "Maharashtra State Electricity Distribution Co. Ltd." Whenever Security Deposit is demanded separate Cheque/Bank Draft should be sent.
- The current bill is payable within fifteen days from the date of issue of the bill. Even if there is any discrepancy in the bill or any other clarification needed, consumers are requested to pay the billed amount in full provisionally or under protest subject to review and subsequent adjustment, so that payment of delayed payment charges is avoided.
- This bill is issued subject to the provision of the "Conditions and Miscellaneous charges for supply of Electrical Energy" of the MSEDCL.
- Please quote the Consumer Number on the back of the Cheque. The payment of this bill should be made at Company's office only.
- If the cheque is sent by post, the same should be posted three clear days in advance of the due date.
- In case of payment made through RTGS/NEFT/Cheque/DD/Pay Order, the date of amount credited to MSEDCL's account will be treated as receipt date.

Collection Hours : 10-30 to 16-00 Hours (Except on Bank Holidays, Sundays, 2nd and 4th Saturdays)



This bill for power supply cannot be treated or utilised as proof that the premises for which the power supply has been granted is an authorised structure nor would the issuance of the bill amount to proof of ownership of the premises.

\$\$ Incremental Consumption Rebate if paid on or before 09-FEB-24 : Rs. 4321.50 / after 09-FEB-24 Rs. 4321.50 on units 5762. Ref consumption : 134323

TOTAL AMOUNT PAYABLE IS REGULAR BILL PLUS ADDITIONAL SD. ;
**** PROMPT DISCOUNT Rs. 11551 IF PAID ON OR BEFORE 09-FEB-24



## GoM has declared subsidy for Textile Industries (over & above MERC incentives)	
If Paid Upto	Textile Subsidy
09-Feb-24	2,85,696.00
17-Feb-24	2,85,696.00
Textile Unit Type: Processing Units and Other Textile Units	

Adjustment Details

Adjustment Type	Debit Amount (incl in Bill)	Credit Amount (incl in Arrears)
Textile subsidy	0.00	2,57,810.00

ABH
DIST.
MAHARA
No. 51
17

Bill Date	Amount for TCS	TCS Rate	TCS Amount
02-Jan-24	14,63,548.68	0.1%	1,463.55

Section 206C(1H) of the Income-tax Act, 1961 mandates MahaVitaran to collect tax at source ["TCS"] from its consumers at the rate of 0.1%* as and when the aggregate energy bill of a consumer** exceeds INR 50 lakhs in a financial year (i.e. the year starting from April and ending in March). Thus at any point in time, during a financial year if the aggregate energy bill of a consumer exceeds INR 50 lakhs then the consumer will be additionally required to pay TCS @ 0.1%* on the sales consideration. In case of incomplete/adhoc payments to MahaVitaran, MahaVitaran will adjust the payment(s) in a manner whereby the amount proportionate to the required TCS will be first adjusted and the balance will be considered as outstanding electricity charges to which the provisions of section 56 of the Electricity Act, 2003 - relating to disconnection of supply in default of payment will apply.

For the financial year 01 April 2020 to 31 March 2021 the aggregate limit of INR 50 lakhs will be considered in respect of energy bills raised on and after 01 April 2020 onwards.

* 0.075% if the amount is paid or credited during the period 14 May 2020 to 31 March 2021 in terms of the Press Release dated 13 May 2020 issued by the Central Board of Direct Taxes.

** consumer - For the purpose of TCS, a consumer would mean an entity holding a valid Permanent Account Number ["PAN"]. In case a consumer holds various consumer ids/consumer numbers spread across the state of Maharashtra for the purpose of section 206C(1H) of the Income-tax Act, 1961 all the consumer ids/consumer numbers will be treated as one consumer based on its PAN.

***if a consumer does not hold a valid PAN the rate of TCS will be applicable @ 1%





Torrent Power Limited
Old Agra Road,
Anjur Phata,
Bhiwandi 421302

291B/4537 / 1 / 83
Meter number B45400743
T NO:3004365561

BP NO : 689002020

Consumer Name: AHUJA SYN.FAB (P) LTD.

Address :
HNO:906/C,GALA:D-1,D-2,
D-1/A,SHREE RAJLAXMI
HI-TECH PARK,SONALE
BHIWANDI-421302

Sanctioned Load (KW) 180.00
Connected Load (KW) 180.00
Contract Demand (KVA) 160.00
Bill Demand (KVA) 112.00
Prev. Highest (Mth) May-23

Connection Date 25-05-05
Previous Highest Demand 141.00
Tariff: HT-IND
Electricity Duty % 7.50
Average P.F. % 100.00
PAN No.
L.F. % 45

YOUR ELECTRICITY BILL - February 2024

Service Number
13019002020

	KWH	KVAH	RKVAH(LAG)	RKVAH(LEAD)	KVA(MD)
Meter number		B45400743			
Current reading	1090963.50	1144431.00	159284.50	76644.50	50.64
Previous reading	1065802.00	1119172.00	158492.50	75828.00	0.00
Multiplying factor	2.00	2.00	2.00	2.00	2.00
Consumption	50323.00	50518.00	1584.00	1633.00	101.28
Adjustment/ L.T Metering Addl.	0.00	0.00	0.00	0.00	0.00
Total Consumption	50323.00	50518.00	1584.00	1633.00	101.28

Amount Up To Discount Date 913660
Discount Date 11-03-24
Amount Payable after due date 923110
Bill Due Date 19-03-24
Amount payable upto due date 917640
Bill Date 05-03-24
Activity: POWER LOOM
Current reading date: 01-03-24
Previous reading date: 01-02-24
Last Payment Date 04-02-24
Last Paid Amount 252926.00

Tariff rates applied are of rates applicable w.e.f. 1-Apr- 2023 as per Hon. MERC Order in case no 226 of 2022.
Bill Amount is rounded for convenience, adjusted amount carried forward in next bill.
FAC is charged as per MSEDCL Commercial Circular No.315 dated 29-Feb-2024.

Incremental Consumption Rebate:Rs. 5587.50 ,Reference consumption: 42873

Zone	Units (KVAH)	Demand (KVA)	Units (KWH)	Demand (KVA)
Meter number		B45400743		
A zone	15912.00	79.04		
B zone	5995.00	76.24		
C zone	6286.00	93.36		
D zone	13574.00	101.04		
E zone	8751.00	101.28		

Other debit includes Rs.1532.00towards Tax collected at Source (TCS) as per the amendment in the provisions of section 206C(1H) of Income tax Act.
Current Bill Subsidy : 108613.70
FAC Rate : Rs. 0.35/kVah

	Amount in Rs.
Demand / Fixed Charges	55888.00
Energy Charges	309170.16
TOD Tariff EC	-9213.10
Wheeling Charges	30310.80
Adjustments	1532.00
Electricity Duty	30287.79
Fuel Surcharge	17681.3
Tax On Sale	9093.24
Rebate for Bulk Consumption	0.00
Rebate for Incremental Consumption	5587.50
Charges for Excess Load/Demand	0.00
Total Current Bill	439162.69
Deferred Fixed Charges	0.00
Interest on Arrears Upto 04-03-24	22.61
Arrears(Torrent Power Limited)	478458.29
Prompt Payment Discount	3982.50
Amount upto Discount Date	913661.09
Amount Payable upto Due Date	917643.59
Delayed Payment Charges	5470.38
Amount Payable after Due Date	923113.97

Security Deposit Held Rs. 453470.00 Addl.S.D. Demanded Rs. S.D Arrears Rs.

CONSUMPTION INFORMATION

Month	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24
Unit	67374	66456	50217	52677	54409	50518

For any assistance, contact us at: 02522 676767 / 02522 352000 / 1800 267 2255 / 1800 890 2255 / connect.bhw@torrentpower.com.